

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**LOK SABHA**  
**UNSTARRED QUESTION NO. 280**  
TO BE ANSWERED ON 19.07.2016

**Displaced Families under Project Tiger**

280. SHRI SUKHBIR SINGH JAUNAPURIA:  
SHRI B.V. NAIK:

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) the number of families displaced and villages re-located during the last five years under the Project Tiger in the country, location and State/UT-wise including Rajasthan;
- (b) the number of villages yet to be re-located along with the steps being taken in this regard;
- (c) whether the Government provides any financial assistance/package to the displaced families under the Project Tiger;
- (d) if so, the details thereof, location and State-wise; and
- (e) whether the Government has any plan to provide residential plots and other benefits to the displaced families as per the new land acquisition policy and if so, the details thereof?

**ANSWER**

**MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE**

**(SHRI ANIL MADHAV DAVE)**

- (a) The number of families and villages voluntarily re-located during the last five years under the Project Tiger in the country, location and State/UT-wise including Rajasthan, is at **Annexure-I**.
- (b) As per the information made available by the States, there are 582 villages in core/critical tiger habitat areas of tiger reserves as of now. The Government of India provides funding assistance for voluntary relocation of villages / eligible families from core / critical tiger habitat of tiger reserves under the Centrally Sponsored Scheme of Project Tiger. Besides States are also using their own fund / funds available under CAMPA to relocate the families / villages from the core / critical tiger habitat of tiger reserves.
- (c) As far as providing financial assistance / package is concerned, there are two options, viz. Option-I and Option-II respectively. The details are at **Annexure-II**.
- (d) Details pertaining to financial assistance / package provided to the families / villages so relocated under the Centrally Sponsored Scheme of Project Tiger, during the last five years, are at **Annexure-III**.
- (e) No Sir. In case the cost of relocation including settlement of rights per family exceeds Rs. 10 Lakhs, the State Government has to meet the extra cost.

ANNEXURE-I (a)

**ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE LOK SABHA UNSTARRED QUESTION NO. 280 ON DISPLACED FAMILIES UNDER PROJECT TIGER DUE FOR REPLY ON 19.07.2016**

**Number of families and villages voluntarily re-located during the last five years under the Project Tiger in the country, location and State/UT-wise including Rajasthan**

S. No.	Name of the State	Name of the Tiger Reserve	No. of Villages relocated from the notified Core /critical tiger habitat of tiger reserves during the last five years	No. of Families relocated from the notified Core /critical tiger habitat of tiger reserves during the last five years
1	Chhattisgarh	Achanakmar	1	26
2	Karnataka	Nagarhole	1	95
3	Madhya Pradesh	Bandhavgarh	1	188
4	Madhya Pradesh	Kanha	5	1066
5	Maharashtra	Melghat	4	526
6	Maharashtra	Tadoba	2	433
7	Rajasthan	Ranthambhore	11*	1084
8	Rajasthan	Sariska	6**	459
9	Tamil Nadu	Mudumalai	2	235***
10	Dampa	Mizoram	1	23
	<b>TOTAL</b>		<b>33 (17 partially relocated)</b>	<b>4135</b>

\* Two villages completely relocated, 9 villages partially relocated

\*\* Partially relocated

\*\*\* Relocation in progress

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**ANNEXURE REFERRED TO IN REPLY TO PART (c) OF THE LOK SABHA UNSTARRED QUESTION NO. 280 ON DISPLACED FAMILIES UNDER PROJECT TIGER DUE FOR REPLY ON 19.07.2016**

**As far as providing financial assistance / package is concerned, there are two options, viz. Option-I and Option-II**

Option I – Payment of the entire package amount (Rs. 10 lakhs per family) to the family in case the family opts so, without involving any rehabilitation and relocation process by the Forest Department.

Option II – Carrying out relocation and rehabilitation of village from protected area and tiger reserve by the Forest Department.

In case of Option I, a monitoring process involving the District Magistrate of concerned District would be ensured so that the villagers rehabilitate themselves with the package money provided to them. In this regard, a mechanism involving handholding, preferably by external agencies should also be ensured, while depositing a considerable portion of the amount in the name of the beneficiary in a nationalized bank for obtaining income through interest generated.

In case of Option II, the following package (per family) is proposed, at the rate of Rs. 10 lakhs per family, namely:

(a)	Agriculture land procurement (2 hectare) and development	:	35% of the total package
(b)	Settlement of rights	:	30% of the total package
(c)	Homestead land and house construction	:	20% of the total package
(d)	Incentive	:	5% of the total package
(e)	Community facilities commuted by the family (access road, irrigation, drinking water, sanitation, electricity, tele-communication, community center, religious places of worship, burial and cremation ground)	:	10% of the total package

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**ANNEXURE-III**

**ANNEXURE REFERRED TO IN REPLY TO PART (d) OF THE LOK SABHA UNSTARRED QUESTION NO. 280 ON DISPLACED FAMILIES UNDER PROJECT TIGER DUE FOR REPLY ON 19.07.2016**

**Financial assistance / package provided to the families / villages so relocated under the Centrally Sponsored Scheme of Project Tiger, during the last five years**

(Rs. in Lakhs)

Sl. No.	Name of Tiger Reserve	State	2011-12	2012-13	2013-14	2014-15	2015-16
1.	Achanakmar	Chhattisgarh	260.810	0.00	0.00	0.00	0.00
2.	Nagarahole / Bandipur	Karnataka	944.937	0.00	0.00	0.00	0.00
3.	Bandhavgarh	Madhya Pradesh	2069.99	0.00	0.00	0.00	0.00
4.	Kanha	Madhya Pradesh	1608.00	3857.00	2800.00	2415.00	0.00
5.	Ranthambhore	Rajasthan	(-)600.00*	2600.00	0.00	0.00	0.00
6.	Sariska	Rajasthan	600.00*	1079.177	0.00	0.00	810.00
7.	Melghat	Maharashtra	739.190	0.00	0.00	2000.00	2532.00
8.	Tadoba-Andhari	Maharashtra	2164.135	0.00	2164.00	0.00	0.00
9.	Dampa	Mizoram	0.00	227.00	0.00	0.00	0.00
10.	Mudumalai	Tamil Nadu	0.00	0.00	0.00	0.00	1410.00
	<b>TOTAL</b>		<b>7787.062</b>	<b>7763.177</b>	<b>4964.00</b>	<b>4415.00</b>	<b>4752.00</b>

\* Funds allocated to Ranthambhore Tiger Reserve, subsequently re-allocated to Sariska Tiger Reserve, situated within the same State, Rajasthan

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